125

126

was forwarded to the Government of India for consideration by the Government of Tamil Nadu in February, 1971.

(b) It is not the practice to name harbours after the names of individuals. A harbour is known by the name of the place where it is located. In view of this, the new Major Port at Tuticorin, as and when it is formed, would be called the Port of Tuticorin as in the case of the other Major Ports in the country. However, the Government have decided to name the wharf at Tuticorin Harbour as "V.O C. Wharf".

## WATER SUPPLY IN RAJASTHAN

191. SHRI GANESH LAL MALI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the names of schemes submitted by the Government of Rajasthan for water supply to villages in various districts of the State and the amounts asked therefor;

(b) the names of the schemes approved by the Central Government and the amount provided therefor; and

(c) the number of villages in Rajasthan which have not so far been provided with proper drinking water facility ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPA-DHYAYA) : (a) and (b) The question preabsumcly refers to the accelerated Rural Water Supply Schemes sponsored by the Government of India and being extended by the Government of Rajasthan... The details o f the schemes submitted under this Programme by the State Government and those approved by the Central Government for implementation together with their estimated cost, are given in the Annexure [See Appendix LXXXII. Annexure No. 9]. An allocation of Rs. 1.75 crores during 1972-73 has been made for Rajasthan for implementing these schemes.

(c) The up-to-date information regarding the number of villages in Rajasthan which have not yet been provided with proper drinking water facility is being obtained from the Government of Rajasthan and will be laid on the Table of the Sabha.

## IMPROVEMENT OF SLUMS IN RAJASTHAN

192. SHRI GANESH LAL MALI : Will the Minister of WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING be pleased to state :

(a) wheather the Rajasthan Government have asked the Cenral Government for financial assistance for the improvement of slums in the State for the year 1972-73;

(b) if so, the details of the proposal and Government's reaction thereto ; and

(c) the financial assistance given to the Rajasthan Government for improvement of slums during the years 1970-71, 1971-72; and wheather the said assistance was fully utilised by the Rajasthan Government?

THE MINISTER OF STATE IN THE; MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) Yes, Sir,

(b) The Government of Rajasthan had asked for a grant of Rs. 12.78 lakhs for environmental improvement of the following slum areas in Jaipur :—

(i) Koli Basti Jerekote.

(ii) Hafsan Pura behind Loco-shed.

(iii) Behind Ganga (Minerva) Talkies and Dhanna Das ki Bagichi.

The improvement works proposed are as follows :

1. Walk-ways:

(a) Main Walk-ways.

- (b) Secondary Walk-ways.
- 2. Drinking water taps.
- 3. Wa,ter Closet.

4.. Bathingplaces (including washing places).

5.. Street Lighting.